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Take Over of Power Projects held up due to inter-State Disputes

◆375. SHRI GHOUSE MOHIUDDIN SHEIKH: SHRI HARVENDAR SINGH

HANSPAL:

Will the Minister of ENERGY be pleased to state:

(a) whether the Central Government propose to take over those State power projects on which work could not commence because of inter-State disputes thereon; and

to Questions

(b) if so, what are the details in this regard and what are the names of such projects?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHARI: (a) and (b) R list of projects which have been held up due to inter-state disputes, is enclosed. The Centre i_s holding discussions with the concerned States with a view to resolving these inter-state issues.

SI. No	Scheme		State	I.C. (M.W.)	States involved
1	Thein	7	Punjab	4x120+3x15	Punjab/Haryana/ Rajasthan
2	Mukerain		Do,	207	Do.
3	Kishau (MPP) .		Uttar Pradesh	600	Uttar Pradesh/ Himachal Pradesh
4	Khara		Do.	81	Uttar Pradesh/ Haryana
5	Anandpur Sahib .		Punjab	134	Punjab/Haryana/ Rajasthan
6	Orchha Multipurpose Project		Madhya Pradesh	90	Madhya Pradesh/ Uttar Pradesh
7	Pandiyar Punnapuzha		Tamil Nadu	001	Tamil Nadu/Kerala
8	Cholatipuzha .		Do	60	Do.
9	Nellithoraix		Do.	50	Tamil Nadu/Kerala/ Karnataka
0	Upper Amaravathy		Do.	30	Do.
1	Shanmukha Nadhi		Do.	30	Do.
2	Pandiyar Punnapuzha Tail race		Kerala	70	Kerala/Tamil Nadu
3	Mananthwady (MPP)		Do.	240	Kerala/Tamil Nadu/ Karnataka
4	Kuttiyadi Aug.		Do.		Do.
5 1	Western Yamuna Cana St. II	1,	Haryana	16	Haryana/Uttar Pradesh

List of Power Projects held up due to Inter-State Disputes

Norra : (i) Projects at Serial No. 1&2 have been cleared by Central Electricity Authority.

- (ii) Projects at Serial Nos. 3 to 15 are under examination in Central Electricity Authority.
- (iii) Construction work on Anandpur Sahib and Mukerain Projects is in progress.